

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:5509
ANSWERED ON:29.04.2013
DE COLOURATION OF WASTE FOR RECYCLING
Jagannath Dr. M.

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Central Pollution Control Board has instructed the major industrial sectors generating `coloured` effluents in Mumbai to de-colour the same for its effective re-use and recycling;
- (b) if so, the details thereof;
- (c) whether the Government is reviewing and redefining the standards for colouring/dyeing in industrial units; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

- (a)&(b) As informed by the Central Pollution Control Board (CPCB), it has not given any instructions to the major industrial sectors to decolourise the effluent for recycling.
- (c)&(d) There is no proposal for reviewing and redefining the standards for colouring / dyeing in industrial units.